

मंडल	हानि की राशि (रु.)
<b>पूर्वोत्तर रेलवे</b>	
इज्जत नगर	5,450
लखनऊ	16,370
वाराणसी	25,514
सानेपुर	46,577
समस्तीपुर	3,100
<b>जोड़</b>	<b>97,011</b>
<b>पूर्वोत्तर सीमा रेलवे</b>	
कटिहार	1,74,415
अलीपुर द्वार	1,01,517
जंक्शन	
लमडिंग	1,41,870
<b>जोड़</b>	<b>4,17,802</b>
<b>दक्षिण रेलवे</b>	
मद्रास	2,24,047
मैसूर	2,33,004
बेंगलूरु	40,500
तिरुचिचिरापल्ली	15,340
मदुरै	4,277
पालघाट	79,690
तिरुवन्तपुरम	1,00,406
<b>जोड़</b>	<b>6,97,264</b>
<b>दक्षिण मध्य रेलवे</b>	
सिकन्दाबाद	1,58,978
हैदराबाद	1,09,135
गुन्तकल्लू	1,30,185
हबली	1,03,537
विजयवाडा	2,94,192
<b>जोड़</b>	<b>7,96,027</b>

मंडल	हानि की राशि (रु.)
<b>दक्षिण पूर्व रेलवे</b>	
आद्रा	9,49,833
सडगपुर	24,05,683
सुर्दा रोड	10,24,719
वान्लेरु	2,68,019
चक्रधरपुर	12,51,140
बिलामपुर	86,933
नागपुर	1,12,469
<b>जोड़</b>	<b>60,98,796</b>
<b>पश्चिम रेलवे</b>	
बम्बई	2,47,978
बडादरा	7,04,249
रतलाम	2,04,520
कांटा	1,94,269
बजमेर	20,861
जयपुर	57,636
राजकोट	38,050
भावनगर	16,603
<b>जोड़</b>	<b>14,84,166</b>

Steps taken to make Palace on Wheels commercially viable

9141. SHRI BHEEKHABHAI: Will the Minister of RAILWAYS be pleased to state:

(a) what will be the fare to be charged for the tourists for Palace on Wheels;

(b) what will be the stoppages and running time of this train;

(c) whether the Palace on Wheels will be an economically viable proposition; and

(d) if not, what steps Government propose to take to make this train commercially viable?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The fares will be Rs. 3525 for the two days/three nights itinerary and Rs. 8225 for the six days/seven nights itinerary on the Paice on Wheels.

(b) The train is programmed to run at night with a day halt at the tourist destinations. The two days/three nights itinerary will include stoppages at Agra and Jaipur and the six days/seven nights itinerary will include stoppages at Jaipur, Udaipur, Jaisalmer, Jodhpur, Bharatpur and Agra.

(c) and (d). The fares have been fixed at the normal tariff rates for ensuring economic viability of the project. A precise assessment of its viability would however be available only after commencement of its operation.

**Road accidents in the country**

9142. DR. VASANT KUMAR FANDIT: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) number of persons dead or handicapped in the road accidents in

(a) Years	No. of accidents	Persons killed	Persons injured
1978	1,44,229	21,811	99,413
1979	1,42,171	22,595	1,02,916
1980	1,47,651	24,085	1,13,670

(b), (c), (e) and (f). In the meeting of the Transport Development Council held on 25th and 26th September, 1981, a suggestion was made to the State Government/Union Territory Administrations, that in all cases of serious accidents State Governments may consider instituting proper and detailed enquiries preferably by an outside agency with the active assistance of experts to identify the contributory factors so that corrective measures could be effected and that the incumbent of a very senior quasi-judicial post in the State Government could be nominated as Commissioner for Road Safety of the State.

the country during the last three years;

(b) whether the Government has asked State Governments to submit reports by independent expert agency on probe conducted on serious road accidents;

(c) if so, how many States have given such reports and the findings therein;

(d) whether the Government has decided to establish a National probe body of experts to look into fleet maintenance of State Road Transport Corporations, as well as Public and Private Carriers road safety and causes of accidents;

(e) whether the Government has directed the States to create an independent post of 'Commissioner for Road Safety'; and

(f) if so, how many States have done so?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI):

The suggestion has been welcomed by the council whose members are ministers of road transport of the State Governments/Union Territory